# Government of India Ministry of Communications & IT Department of Telecommunications Sanchar Bhawan, 20, Ashoka Road. New Delhi - 110 001 (DS- Cell)

### No.820-1C/02-LR(Vol.II)

Dated 02<sup>nd</sup> April, 2009

To,

Secretary Telecom Regulatory Authority of India Mahanagar Doorsanchar Sadan Jawahar Lal Nehru Marg, Old Minto Road New Delhi.

## Subject: TRAI's Recommendations on "Improvement in the Effectiveness of National Internet Exchange of India (NIXI)"

This has reference to the recommendations of TRAI on **"Improvement In The Effectiveness of National Internet Exchange Of India (NIXI)"** forwarded vide No: 1-6/2006-CN dated 20th April 2007.

2. The said recommendations have been examined in this Department and I am directed to state that recommendation at Para 2.14(i) needs modifications in the opinion of DoT.

3. Accordingly, under 5<sup>th</sup> proviso of section 11(1) of the Telecom Regulatory Authority of India Act, 1997, TRAI is requested to reconsider the recommendations under para 2.14(i) of TRAI's recommendations mentioned above. Suggested modifications against the said recommendation mentioned above are enclosed herewith as Annexure.

4. The Recommendations after reconsideration may be forwarded to this department in terms of 5<sup>th</sup> proviso of section 11 (1) of TRAI Act, 1997 (reproduced below):

"Provided also that if the Central Government, having considered that recommendation of the Authority, comes to a prima facie conclusion that such recommendation can not be accepted or needs modifications, it shall refer the recommendation back to the Authority for its reconsideration, and the Authority may, within fifteen days from the date of receipt of such reference, forward to the Central Government its recommendation after considering the reference made by the Government. After receipt of further recommendation, if any, the Central Government shall take a final decision".

(Subodh Saxena) Director (DS-II ) Tel: 011-23372601 Fax: 011-23359454

TRAI's Recommendations	Suggested modifications
2.14 Interconnection of ISPs at NIXI	
(i) All ISPs or their upstream providers should either be connected at all NIXI nodes or to International internet bandwidth provider through separate domestic peering link.	provider(s) should either be connected to all NIXI nodes or to another



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#### A. K. SAWHNEY MEMBER TELECOM REGULATORY AUTHORITY OF INDIA

No.1-6/2006-CN / 53 y 21<sup>st</sup> April, 2009.

Dear Shr; Behura

Kindly refer to your office letter No.820-1C/02-LR (Vol.II) dated 2<sup>nd</sup> April, 2009 referring back TRAI's Recommendations on "Improvement in the Effectiveness of National Internet Exchange of India (NIXI)" suggesting one modification in TRAI's recommendations.

2. TRAI has reconsidered the modified scenario as suggested by DoT in context with original recommendation stated in para 2.14 (i) and endorse the revised proposal of the DoT (copy attached for ready reference at Annexure-A).

3. Early acceptance of other recommendations made pertaining to "Improvement in the Effectiveness of National Internet Exchange of India (NIXI)" shall be appreciated as this is going to boost Internet usage in the country.

4. This communication is also being put on our website.

WIIT vegands,

Yours sincerely, (A.K. Sawhney)

Shri Siddhartha Behura, Secretary, Department of Telecom, Sanchar Bhawan, 20, Ashoka Road, New Delhi-110 001.

Encl : as above.

#### Annexure: A

#### Revised recommendation as regard to para 2.14 (i)

"All ISPs or their upstream provider(s) should either be connected to all NIXI nodes or to another upstream service provider(s) having connectivity to all NIXI nodes or to a International Internet bandwidth provider through separate domestic peering link."